

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3782
ANSWERED ON:18.04.2000
TRANSFER GUIDELINES FOR KENDRIYA VIDYALAYAS
MANOJ SINHA

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether transfer guidelines for Kendriya Vidyalaya Sangathan's employees of different categories/ groups had been amended by KVs' Board of Governors in July, 1998;
- (b) if so, whether the guidelines of July, 1998 have recently been amended again;
- (c) if so, the details of amendments made therein alongwith its justification;
- (d) whether these amendments have been effected by the Board of Governors in its recent meeting; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (JAYSINGRAO GAIKWAD PATIL)

(a): Yes, Sir.

(b): Yes, Sir.

(c) to (e): Details of amendments made in the Transfer guidelines are :

1. Priority is given to the employees serving in NER, Sikkim, A & N. Islands and declared difficult stations who seek transfer to their choice stations after completion of their fixed tenure. Similar provision is made in respect of employees serving more than 5 years in a station which is not of his/her choice.
2. Entitlement points for organisational reasons as well as the individual needs and also with reference to performance have been introduced to find the combined weightage in preparing the priority list of transfers.
3. Death of spouse cases and cases of recognised medical grounds are given top priority. The amendments were made in order to introduce an element of merit/ performance as a parameter for assessment and increase the level of satisfaction of employees seeking transfer.